

High Rates of Insurance premia for Fishing Trawlers

*264. SHRI K.A. SWAMI : will the Minister of Finance be pleased to state :

(a) whether Government have received representation on the high rates of insurance premia being charged by nationalised insurance companies for fishing trawlers ; and

(b) if so whether Government are studying the possibility of reducing this unrealistic burden of high insurance rates in trawler owners ?

THE DEPUTY MINISTER IN THE MINISTER OF FINANCE (SHRI MAGANBHAI BAROT) :

(a) Yes Sir.

(b) The representation received has been referred to the General Insurance Corporation of India for consideration.

Import of duty Free Textiles Machinery

*265. SHRI M. RAMGOPAL REDDY : Will the Minister of COMMERCE be pleased to state :

(a) whether the scheme for duty free imports of sophisticated textile machinery submitted to Government by Indian Cotton Mills Federation has been shelved ; and

(b) if so, the reasons therefor ?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE) :

(a) and (b) . The matter is under consideration.

Paradeep Steel Plant

*266. SHRI CHITTA BASU :
SHRI ARJUN SETHI :

Will the Minister of STEEL AND MINES be pleased to refer to the

reply given to the Unstarred Question No. 2737 on 5th December, 1980 regarding location sites for the coast based Steel Plants and state :

(a) whether final decision has since been arrived at regarding the terms and conditions of foreign technical and financial collaboration for the Proposed paradeep Steel Plant ;

(b) if so, details of such decision ; and

(c) by what time, work on the Project is expected to commence ?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE) :

(a) and (b). No, Sir. Revised offers based on pre-defined technical parameters and minimum conditions to ensure proper comparability have been received from four parties, viz., M/s. Mannesman Demag of West Germany, M/s. Davy McKee of U.K., M/s. Met-Chem of Canada and M/s. Uzinexportimport of Romania and opened on 2-3-81.

(c) While every effort is being made to expedite the process, this will depend on the conclusion of negotiations, being held with the parties in the light of the evaluation of these offer.

Complaints regarding irregular Transactions in Tea Trade

*267. SHRI JAGPAL SINGH :
SHRI RASHEED MASOOD :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that there have been a number of complaints regarding irregular transactions in tea trade in the country ;

(b) if so, the nature thereof ;

(c) the loss suffered by Government as a result thereof ; and

(d) the steps taken by Government to check the irregular trade in tea ?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):

(a) Tea Board has not received any specific complaints regarding irregular transactions in tea trade in the country.

(b) to (d). Do not arise.

Financing of Sugar Mills by Industrial Finance Corporation of India

2401. SHRI RAMA CHANDRA RATH: Will the Minister of FINANCE be pleased to state :

(a) the number of sugar mills in the country financed by the Industrial Financial Corporation of India during 1978-79 and 1979-80 ;

(b) the sugar mills of Orissa which have received such financial aid during the above period; and

(c) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) :

(a) to (c). The number of sugar projects to whom financial assistance was sanctioned by the Industrial Finance Corporation of India (IFCI) during 1978-79 (July-June) and 1979-80 (July-June) was 5 and 8 respectively. The IFCI did not receive any application for financial assistance from any sugar project in Orissa during the above period nor did it sanction any assistance to a sugar mill from Orissa during this period.

Employees of Bolani Ores Limited, Keonjhar, District of Orissa

2402. SHRI HARIHAR SOREN: Will the Minister of STEEL AND MINES be pleased to state :

(a) the total strength of the different grades of employees of

Bolani Ores Limited, Keonjhar, district in Orissa ;

(b) whether due representation to Scheduled Castes/Scheduled Tribes had been given while the employees have been recruited; and

(c) if so, the total strength of the Schedule Castes, tribals and non-tribals employees of the Bolani Ores Limited ?

THE MINISTER OF COMMERCE AND STEEL AND MINES SHRI PRANAB MUKHERJEE) :

(a) The Total strength of employees in different groups in Bolani Ores Limited as on 1-1-81 was as under :

Group-A	48
Group-B	164
Group-C]	1030
(excluding sweepers)	
Grgup-C	35
(Sweepers)	
	1277

(b) The Company has been rigidly adhering to the provisions of the Government directives on reservations in recruitment since its take over by the Government

(c) The total strength of Scheduled Castes, Scheduled Tribes and non-tribal employees in Bolani Ore Limited, as on 1-1-81 was as under :

Scheduled Caste	197
Scheduled Tribe	258
Non-Tribal	
(excluding S.C.)	822
	1277